

Comprehensive Trauma-Care on National Highways

1131. SHRI RAJEEV SHUKLA: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government are planning to introduce comprehensive trauma-care system for victims of road accidents on National Highways across India;

(b) if so, the details of the proposal; and

(c) by when the proposed system would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) Provision of assistance in case of road accident is basically the responsibility of the State Governments. The Ministry of Health and Family Welfare provides assistance to the States/Union Territories (UTs) under the scheme of 'Assistance for Capacity Building' for upgradation of emergency services/trauma care facilities in hospitals including those located near the National Highways for the purpose of treatment of accident victims.

This Ministry also provides ambulance to States/UTs to evacuate victims of accident to the nearest medical centre under National Highways Accident Relief Service Scheme (NHARSS). In addition, National Highways Authority of India deploys ambulance at an average interval of 50 Kms. under their operation and maintenance contracts/build operates transfer agreements on the completed stretches of National Highways entrusted to them.

National Highways in Karnataka

1132. SHRI K.B. SHANAPPA: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of National Highways in Karnataka State, the length (in Kms.) and uncompleted NH in Karnataka State;

(b) whether there is any plan to take up new NH in Karnataka State which are the districts/villages covered under these National Highways; and

(c) whether any proposals in this regard have been received from Government of Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNAPPA): (a) There are 14 National Highways passing through Karnataka, aggregating a length of 3978 Kms. The development of National Highways is a continuous process and the improvement works are taken up as per site requirement, *inter se* priority and overall availability of funds.

(b) At present there is no proposal to declare any new National Highways anywhere in the country including Karnataka.

(c) Twenty eight proposals aggregating a length of 7020 Km. have been received from the Government of Karnataka for conversion of State Roads to National Highways.

Construction of a Container Berth at JNPT

1133. SHRI B.J. PANDA: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Jawaharlal Nehru Port Trust (JNPT) proposes to construct a two Km. container berth as part of building a fourth container terminal;

(b) if so, the details thereof;

(c) the present amount of container traffic that is being handled by JNPT; and

(d) the amount of total container traffic that would be handled by the JNPT on completion of the above project?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BALLU): (a) and (b) There is a proposal to develop a fourth containers terminal having a two Km. quay line for handling containers at Jawaharlal Nehru Port. Feasibility study for the project has been completed. Expressions of Interest (EOI) for the project have been received from a number of parties.

(c) Jawaharlal Nehru Port handled 2.67 million Twenty Feet Equivalent Units (TEUs) of container cargo during the year 2005-06.

(d) On completion of the fourth container terminal project, the Jawaharlal Nehru Port is expected to handle 7.2 million TEUs of container cargo per annum.